

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.81/96

\* Friday this, the 19th day of January, 1996.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

C.Kannian,  
Retired Mail Driver,  
Southern Railway,  
Erode.

.. Applicant

(By Advocate Mr. T.C.G.Swamy)

vs.

1. Union of India through  
The General Manager,  
Southern Railway,  
Headquarters Office,  
Park Town P.O.  
Madras -3.

2. The Divisional Personnel Officer,  
Southern Railway,  
Palghat Division,  
Palghat.

3. The Divisional Railway Manager,  
Southern Railway,  
Palghat Division,  
Palghat.

.. Respondents

(By Advocate Mr.K.S.Bahuleyan for Mr.T.P.M.Ibrahim Khan)

The application having been heard on 19.1.1996, the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks a declaration that he is liable to be paid Rs.1545/- as basic pension from 1.3.93. Applicant has made A2 representation (styled as appeal) and that is pending consideration before third respondent ever since 7.4.1995.

2. Standing counsel appearing for respondents submits that the appeal will be considered and disposed of positively within four weeks from today. We record the submission. Third respondent will do well to adhere to the time limit faithfully.

3. Standing counsel further submits that he will forward a

copy of the original application and a copy of this order to third respondent forthwith for immediate compliance. We record this submission also.

4. Original application is disposed of as aforesaid. No costs.

Dated the 19th January, 1996.

*P.V. Venkatakrishnan*  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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